

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/30/7/AMR/2019	Under Liquidation	7 OF IBC	International asset Reconstruction Company Pvt Ltd Vs. Shri Maruthi Textiles Ltd
	IA (IBC)/138/2024	U/s 60(5) of IBC, 2016	Mr.Narender Gandhari, Liquidator of Maruthi Textiles Limited Vs. Tahsildhar (MRO), Nagari, Chittoor District and Revenue Divisional Officer (RDO), Kondamitta, Chittoor District
	IA(IBC)/36/2021	54(1)	Narender Gandhari, Liquidator

ORDER

IA (IBC)/138/2024:

Present: Mr. V.V.S.N. Raju, Ld. Counsel for the Applicant.

Ld. Counsel for the Applicant shall issue notice to the Respondent by informing the next date of hearing and file a compliance memo well before the next date of hearing. List the matter on 07.06.2024.

IA (IBC)/36/2021:

Present: Mr. V.V.S.N.Raju, Ld. Counsel for the Applicant.

Pleadings are completed. For hearing, list the matter on 07.06.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**